

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

28/02/2019

T.A./260/4/2016

CNF, FO

UNITED MINES MAJDOOR UNION AND OTHERS
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:21

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. R. K. Kanungo

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant.</p> <p>On 30.01.2019, no one was present on behalf of the applicant, and last opportunity was also given to the applicant to pursue this case.</p> <p>Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		